

N
Cr1.A.No. 1048 OF 1997
ITEM No.1

Court No.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1. Miscellaneous Petition No. 2585/2002 in
Criminal Appeal No. 1048/1997

NARCOTICS CONTROL BUREAU, JODHPUR

Appellant (s)

VERSUS

MURLIDHAR SONI & ORS
(for deleting the name of respondent No. 3)
(With Office Report)

Respondent (s)

Date : 03/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. Altaf Ahmed, ASG
Ms. Sunita Sharma, Adv.
Ms. Sushma Suri, Adv.

For Respondent (s) Mr. Surya Kant, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Cr1.M.P.No. 2585/2002 is allowed.
The name of the respondent No. 3 be deleted from the
array of parties and the cause title be corrected accordingly.

.SP1

Anita

(V.P. Tyagi)
Court Master